

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-131
765/252/ND/2019

IN THE MATTER OF:

Vasu Crop Science Pvt.Ltd.& Others
Vs.
ROC. Delhi & Haryana

....APPELLANT

....RESPONDENT

SECTION

Sec-252

Order delivered on 20.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

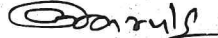
PRESENT:

For the Applicant/FC :
For the Respondent :
For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned to 23.2.2021 as per the directions of

Hon'ble Members.


(Madhu Narela)
COURT OFFICER